DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

साइ - नवम्बर - 2016 साइ-नवम्बर-2016

In the Court of..... सी० जे० एम०-अमरोहा

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1	3656/16	संजय कुमार	M.V.Act	कु-दयाल	100=00	The proposed fine may be deposited in Account number ------- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2	3773/16	मोती सिंह	4	कु-दयाल	100=00	
3.	3437/16	मनोज कुमार पाल	4	सुहवल	100=00	
4.	3434/16	संदीप	4	सुहवल	100=00	
5.	3790/	अलाउद्दीन	4	सुहवल	100=00	